

List of cases in which Electronic Service of process has taken place during the month of february 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. MANMOHAN SHARMA, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of	
7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL						
8	SH. GURDEEP SINGH, LD. DISTRICT JUDGE (COMM)-02, WEST,THC, DELHI	West	NIL						
9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL						
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	OMP (COMM.) NO. 26/2022	SNAP ON TOOLS PVT. LTD. VS. ACCORD-EQUIPMENT		31.01.2022	04.02.2022		
			OMP (COMM.) NO. 26/2022	SNAP ON TOOLS PVT. LTD. VS. ACCORD-EQUIPMENT		31.01.2022	04.02.2022		
			OMP (COMM.) NO. 23/2022	M/S MUBARAK OVERSEAS PV. LTD. VS. UNION OF INDIA & ORS.		28.01.2022	04.02.2022		

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (COMM.) NO. 24/2022	M/S MUBARAK OVERSEAS PV. LTD. VS. UNION OF INDIA & ORS.		28.01.2022	04.02.2022	
			CS (COMM.) NO. 283/21	M/S VOLVILINE CUMMINS PVT. LTD. VS. M/S CYNOX NETWORKS PVT. LTD.		09.08.2021	07.02.2022	
			CS (COMM.) NO. 284/21	M/S VOLVILINE CUMMINS PVT. LTD. VS. M/S NAMAKKAL-AUTO DEISEL WORKS PVT. LTD.		09.08.2021	07.02.2022	
			CS (COMM.) NO. 284/21	M/S VOLVILINE CUMMINS PVT. LTD. VS. M/S NAMAKKAL-AUTO DEISEL WORKS PVT. LTD.		09.08.2021	07.02.2022	
			CS (COMM.) NO. 583/21	M/S DIGIROVERS SOLUTIONS PVT LTD. VS. AVINASH OJHA		08.12.2021	08.02.2022	
			CS (COMM.) NO. 108/22	ATTREE HIRE & PURCHASE LEASING CO. PVT. LTD. VS. MOHD. TAHIR		15.01.2022	08.02.2022	

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			CS (COMM.) NO. 108/22	ATTREE HIRE PURCHASE & LEASING CO. PVT. LTD. VS. MOHD. TAHIR		15.01.2022	08.02.2022
			OMP (COMM.) NO. 26/2022	AMPLIFON (INDIA) PVT. LTD. VS. PRIMUSE HEALTH CARE PVT. LTD.		05.02.2022	08.02.2022
			OMP (I) (COMM.) NO. 82/22	M/S ARHAAN & ASSOCIATES PVT. LTD. VS. WAPCOS LTD.		05.01.2022	08.02.2022
			OMP (I) (COMM.) NO. 30/2022	M/S SMAS AUTO LEASING INDIA PVT. LTD. VS. M/S BRACEEN BIRD ENTERPRISES LTD.		24.01.2022	08.02.2022
			CS (COMM.) NO. 104/22	RCS LOGISTICS PVT LTD. VS. SUKHDEV- SINGH		12.01.2022	10.02.2022
			CS (COMM.) NO. 145/22	CANARA BANK VS. RAKESH KUMAR- GOEL		08.02.2022	10.02.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			CS (COMM.) NO. 145/22	CANARA BANK VS. RAKESH KUMAR-GOEL		08.02.2022	10.02.2022
			CS (COMM.) NO. 145/22	CANARA BANK VS. RAKESH KUMAR-GOEL		08.02.2022	10.02.2022
			CS (COMM.) NO. 146/22	CANARA BANK VS. PINKI BANSAL		08.02.2022	11.02.2022
			CS (COMM.) NO. 146/22	CANARA BANK VS. PINKI BANSAL		08.02.2022	11.02.2022
			CS (COMM.) NO. 146/22	CANARA BANK VS. PINKI BANSAL		08.02.2022	11.02.2022
			CS (COMM.) NO. 302/21	KANCHAN MANGALA VS.M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	14.02.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 302/21	KANCHAN MANGALA VS.M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	14.02.2022	
			CS (COMM.) NO. 302/21	KANCHAN MANGALA VS.M/S CROWN-IMPEX HOUSE & ORS.		13.08.2021	14.02.2022	
			CS (COMM.) NO. 582/21	HDFC LTD. VS. OM PRAKASH & ANR.		08.12.2021	15.02.2022	
			CS (COMM.) NO. 582/21	HDFC LTD. VS. OM PRAKASH & ANR.		08.12.2021	15.02.2022	
			CS (COMM.) NO. 582/21	HDFC LTD. VS. OM PRAKASH & ANR.		08.12.2021	15.02.2022	
			CS (COMM.) NO. 582/21	HDFC LTD. VS. OM PRAKASH & ANR.		08.12.2021	15.02.2022	

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			CS (COMM.) NO. 582/21	HDFC LTD. VS. OM PRAKASH & ANR.		08.12.2021	15.02.2022	
			CS (COMM.) NO. 157/22	ARDEE MALL MAINTENANCE SERVICES PVT LTD. VS. PURSHOTTAM SARUP AGGARWAL HUF		11.02.2022	16.02.2022	
			CS (COMM.) NO. 157/22	ARDEE MALL MAINTENANCE SERVICES PVT LTD. VS. PURSHOTTAM SARUP AGGARWAL HUF		11.02.2022	16.02.2022	
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	





Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 648/21	CANARA BANK VS. M/S FEDELITY INFRASTRUCTURE AND TECHNOLOGY PVT. LTD.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 649/21	CANARA BANK VS. GULZARI LAL & ANR.		21.12.2021	17.02.2022	
			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022	
			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022	

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			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022
			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022
			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022
			CS (COMM.) NO. 91/22	MANISHA VS. STERLING MOTORS & ORS.		06.01.2022	18.02.2022
			CS (COMM.) NO. 158/22	STATE BANK OF INDIA VS. DEEPAK-HONDA		11.02.2022	22.02.2022
			CS (COMM.) NO. 237/22	REVEX PLASTICISERS PVT. LTD. VS. RANJIT-SINGH		22.02.2022	23.02.2022

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			CS (COMM.) NO. 237/22	REVEX PLASTICISERS PVT. LTD. VS. RANJIT-SINGH		22.02.2022	23.02.2022	
			CS (COMM.) NO. 237/22	REVEX PLASTICISERS PVT. LTD. VS. RANJIT-SINGH		22.02.2022	23.02.2022	
			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	
			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	
			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	
			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	



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			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	
			CS (COMM.) NO. 114/22	ANSHUMAN GUPTA VS. REDICON INFRASTRUCTURE & HOUSING PVT. LTD.		21.01.2022	30.03.2022	
			CS (COMM.) NO. 102/22	M/S GOPAL DAS ESTATES & HOUSING PVT. LTD. VS. M/S NANI PALKIVALA ARBITRATION CENTRE		12.01.2022	26.02.2022	
			MISC. DJ NO. 92/21	INDIAN OVERSEAS BANKK VS. SHANTI-MEHTO		26.10.2021	26.02.2022	
			MISC. DJ NO. 92/21	INDIAN OVERSEAS BANKK VS. SHANTI-MEHTO		26.10.2021	26.02.2022	
			CS (COMM.) NO. 172/22	SOBIT METALS LTD. VS. VALLABH STELLS-LTD. & ANR.		15.02.2022	28.02.2022	

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			CS (COMM.) NO. 172/22	SOBIT METALS LTD. VS. VALLABH STEELS LTD. & ANR.		15.02.2022	28.02.2022	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM)379/20	EMU LINES PVT. LTD. VS KISHAN BAHADUR	UDAY KUMAR	16.12.2020	01.02.2022	
			CS(COMM)34/22	SHRIDHANT JOSHI VS TARUN SHARMA	D.K. YADAV	10.01.2022	03.02.2022	

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			OMP(I) (COMM.)140 /22	M/S. SAGAR RATNA RESTAURANTS PVT. LTD. VS M/S. DURGA AGROS AND FORESTRY PVT LTD. AND ANR.	AMAN VASISTH	28.01.2022	03.02.2022
			CS(COMM)4 07/21	BILZ INVESTEMENT LTD. VS M/S. SEWA STEEL PVT. LTD.	HEMANT KUMAR	07.12.2021	03.02.2022
			OMP(I) (COMM.)155 /22	AXIS BANK LTD. VS GEETA SETH	RAJESH JANGRA	03.02.2022	04.02.2022
			OMP(I) (COMM.)156 /22	AXIS BANK LTD. VS MANOJ SHARMA	RAJESH JANGRA	03.02.2022	04.02.2022



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			OMP(I) (COMM.)157 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SIDARTH SARDANA	RAJESH JANGRA	03.02.2022	04.02.2022
			OMP(I) (COMM.)158 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS HEENA PARVEEN	RAJESH JANGRA	03.02.2022	04.02.2022
			OMP(I) (COMM.)159 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS JITENDRA KR. CHHONKAR	RAJESH JANGRA	03.02.2022	04.02.2022
			OMP(I) (COMM.)168 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS SURINDER SINGH	RAJESH JANGRA	04.02.2022	08.02.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
			OMP(I) (COMM.)169 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS TANUJ KHER	RAJESH JANGRA	04.02.2022	08.02.2022
			OMP(I) (COMM.)170 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS GURDEV SINGH	RAJESH JANGRA	04.02.2022	08.02.2022
			OMP(I) (COMM.)171 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS S.G.S. GARMENT MANUFACTURERS	RAJESH JANGRA	04.02.2022	08.02.2022
			OMP(I) (COMM.)172 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS AMIT KUMAR	RAJESH JANGRA	04.02.2022	08.02.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
			OMP(I) (COMM.)179 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS BRAJA GOPAL SHAW	RAJESH JANGRA	07.02.2022	10.02.2022
			OMP(I) (COMM.)181 /22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS AJRUDDIN	RAJESH JANGRA	07.02.2022	10.02.2022
			OMP (COMM)63/ 21	BHARAT HEAVY ELECTRICAL LTD. VS DELKON INDIA PVT. LTD.	MANI GUPTA	11.10.2021	10.02.2022
			OMP(I) (COMM.)153 /22	MR. DHARAM PRAKASH GUPTA VS M/S. MANIPAL BREWING AND HOSPITALITY PVT. LTD. AND ORS.	PULKIT CHOUDHARY	03.02.2022	11.02.2022

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					PULKIT CHOUDHARY	03.02.2022	
			OMP(I) (COMM.)154 /22	M/S. MOUNT TITLIS RESORTS LLP VS M/S. MANIPAL BREWING AND HOSPITALITY PVT. LTD. AND ORS.			11.02.2022
			CS(COMM)3 4/22	SHRIDHANT JOSHI VS TARUN SHARMA	D.K. YADAV	10.01.2022	11.02.2022
			CS(COMM)1 67/21	KRAYCOL STATIONERY LTD. VS POLO INDUSTRIES	NAVEEN KR. JAIN	09.04.2021	14.02.2022
			CS(COMM)3 57/21	ICICI BANK LTD. VS DHARAMVEER SINGH	CHETNA BHALLA	23.10.2021	16.02.2022

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					DEEPAK KAUSHIK	05.01.2022	
			CS(COMM)21/22	ICICI BANK LTD. VS VINAY VERMA			16.02.2022
					DEEPAK KAUSHIK	05.01.2022	
			CS(COMM)22/22	ICICI BANK LTD. VS RAKESH KUMAR			16.02.2022
					SHUBHAM SAIGAL	05.01.2022	17.02.2022
			CS(COMM)23/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS FALAKATA THANA CO-OP MKTG. SOCIETY LTD.			
			OMP(I) (COMM.)190/22	TOYOTA FINANCIAL SERVICES INDIA LTD. VS VIRENDER SINGH KHARI	RAHUL BHARDWAJ	15.02.2022	17.02.2022

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			CS(COMM)25/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS M/S. BAJRANGBALI SARA BHANDAR	SHUBHAM SAIGAL	05.01.2022	17.02.2022
			CS(COMM)24/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI RAJARESHWARI ENTERPRISES	SHUBHAM SAIGAL	05.01.2022	17.02.2022
			CS(COMM)430/21	SBI VS PANKAJ YADAV AND ANR.	RAJEEV SAGAR	22.12.2021	17.02.2022
			CS(COMM)432/21	SBI VS MANOJ KR AND ANR.	RAJEEV SAGAR	22.12.2021	17.02.2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
					PUNIT KUMAR BHALLA	05.01.2021	18.02.2022
			CS(COMM)14/21	ICICI BANK LTD. VS SANDEEP JANGRIA			
			CS(COMM)355/21	UNION BANK OF INDIA VS MR. ALI MOHD. AND ANR.	KAMAL KANT CHHABRA	21.10.2021	21.02.2022
			CS(COMM)356/21	UNION BANK OF INDIA VS M/S. K.I.S. DECORE FILM	KAMAL KANT CHHABRA	21.10.2021	21.02.2022
			CS(COMM)366/21	RULOANS DISTRIBUTION SERVICES PVT. LTD. VS M/S. OXYZO FINANCIAL SERVICES PVT. LTD.	SHALAJ MRIDUL	01.11.2021	21.02.2022

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					SUMIT KUMAR MISHRA	07.01.2022	21.02.2022
			CS(COMM)33/22	DR. B.B. DASH VS AMIT GUPT AND ORS.			
					DEEPAK KAUSHIK	26.02.2020	22.02.2022
			CS(COMM)129/2020	ICICI BANK LTD. VS MEERA DEVI			
					DEEPAK KAUSHIK	26.09.2019	22.02.2022
			CS(COMM)308/19	ICICI BANK LTD. VS GEETIKA SINGH			
					S.K. BANSAL	05.12.2020	22.02.2022
			CS(COMM)375/20	M/S. RSPL HEALTH PVT. LTD. VS TRIDENT PHARMACEUTIALS			



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				M/S. SUKH SAGAR SILK AND SAREE VS M/S. HARI OM TEXTILE	PARVEEN KUMAR AGGARWAL	13.01.2022	23.02.2022
			CS(COMM)42/22		DIWAN ASSOCIATES	14.01.2022	23.02.2022
			CS(COMM)47/22	RESMED INDIA PVT. LTD. VS ADITYA JHA			
			CS(COMM)34/22	SHRIDHANT JOSHI VS TARUN SHARMA	D.K. YADAV	10.01.2022	25.02.2022
			CS(COMM)412/2021	IFFCO-MC CROP SCIENCE PVT. LTD. VS LALGANJ LAGUA SAMABAY KRISHI UNNAYAN SAMITI	SHUBHAM SAIGAL	08.12.2021	25.02.2022

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					RAJEEV SAGAR	14.01.2022	25.02.2022
			CS(COMM)45/22	STATE BANK OF INDIA VS MR. RAM SINGH AND ANR.			
					ARVIND GUPTA	14.01.2022	25.02.2022
			CS(COMM)48/22	STATE BANK OF INDIA VS AMIT KUMAR GUPTA			
					ADARSH VERMA	21.01.2022	28.02.2022
			CS(COMM)76/22	METAFLEX DOORS INDIA PVT. LTD. VS. MGI INDIA PVT. LTD.			
					AKSHAY KUMAR	21.01.2022	28.02.2022
			CS(COMM)75/22	SHREY JAIN VS M/S. T.G. LEISURE AND RESORTS PVT. LTD.			

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14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	NIL				
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	NORTH-EAST	NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara	CS(COMM) NO. 269/2019	MAHAVIRA RICE WORLD VS. TAYAL TRADING CO. AND ANR.	GAUTAM BHASIN	22.11.2019	25.01.2022
19	MS. SUKHVINDER KAUR	Shahdara	NIL				

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20	SH. VINOD KUMAR, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ(COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL				
<b>Total</b>					<b>122</b>		